

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:680

ANSWERED ON:07.08.2013

VIOLATION OF LICENSING NORMS

Ahir Shri Hansraj Gangaram;Mala Rajya Laxmi Smt. Shah

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the private sector telecommunication companies have been found guilty in violating the licensing norms;
- (b) if so, the details thereof, operator-wise;
- (c) whether an internal committee of the Department of Telecommunications has found some of them violating national and international call thus causing losses to exchequer;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to recover the losses suffered by the Government from these companies?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) to (e) Madam, the information is being collected and will be laid on the Table of the House.